

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A No. 58/2019
in
Petition No. 255/MP/2017**

Coram:
Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Date of Order: 22nd of July, 2019

In the matter of

Interlocutory Application seeking modification of the order dated 30.4.2019 in
Petition No. 255/MP/2017.

**And
In the matter of**

Adhunik Power and Natural Resources Limited
9B, 9th Floor,
Hansalaya Building
15, Barakhamba Road, Connaught Place,
New Delhi- 110001

..... **Petitioner**

Vs.

West Bengal State Electricity Distribution Company Limited
Vidyut Bhawan, Block DJ,
Bidhannagar, Kolkata 700091
Sathavahana Ispat Ltd.
No. 505, V Floor, I Block,
Divyashakti Complex Ameerpet,
Hyderabad-500 016 and others

....**Respondents**

Parties Present:

Shri Deepak Khurana, Advocate, Adhunik
Shri Amit Griwan, Adhunik
Shri Samarjit, Adhunik
Shri Vishrov Mukherjee, WBSEDCL
Ms. Cathrine Ayallore, WBSEDCL
Shri S. Vallinayagam, TANGEDCO
Shri Aashish Anand Bernard, Advocate, PTC

ORDER

The Petitioner, Adhunik Power and Natural Resources Limited, has filed the present Interlocutory Application (IA) to modify the order dated 30.4.2019 in Petition No. 255/MP/2017 and to grant carrying cost to the Petitioner on the change in law claims allowed by the Commission.

2. During the course of hearing, learned counsel for West Bengal State Electricity Distribution Company Limited submitted that in the main Petition, the Petitioner had not prayed for grant of carrying cost. Therefore, the present IA is not maintainable.

3. Learned counsel for the Petitioner sought permission to withdraw the present IA with liberty to the Petitioner to file miscellaneous Petition for grant of carrying cost.

4. The prayer of the Petitioner is allowed. Accordingly, IA No. 58/2019 is disposed of as withdrawn.

Sd/-
(I.S.Jha)
Member

sd/-
(Dr. M.K. Iyer)
Member

sd/-
(P.K. Pujari)
Chairperson